

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

Service Tax Appeal No. 172 of 2010

M/s Schlumberger Asia Services Ltd.

Appellants

(Rep. by NONE)

VERSUS

CST, Delhi

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Respondent

(Rep. by Sh. P. Jain, DR)

DATE OF HEARING : 08.12.2017

ORDER SHEET

None appeared for the asserssee-Appellants in spite of notice. However, Shri P. Jain, learned DR for the Revenue, submits that the matter is pertaining to the Chandigarh Regional Bench.

2. In view of the above, **Registry is directed to transfer the appeal to Chandigarh Regional Bench for final hearing.**

**(JUSTICE DR. SATISH CHANDRA)
PRESIDENT**

**(B. RAVICHANDRAN)
MEMBER (TECHNICAL)**